

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-06-2024 AT 10:30 AM**

CP(IB) No. 221/123/HDB/2023

AND

IA (IBC) 1193/2024 in CP(IB) No. 221/123/HDB/2023

u/s. 123 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mr. Ghanshyam Surajbali Kurmi and Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1193/2024

Learned Counsel Mr Srikanth Rathi, for Financial Creditor present through Video Conference.

Learned CS Mr Manoj Kumar Koyalkar, for applicant present through Video Conference.

Heard in part. For continuation, matter adjourned to 09.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)